

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB) No.507/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th October 2017, 10.30 A.M

Name of the Company		SREI Infrastructure Finance Limited -Versus- Confident Solar Pvt.Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RATNANKO BANERJI, Sr. Adv. }
 NEHA SOMANI, PCS }
 Fer SREI
 Infrastructure
 finance ltd. /
 Financial
 Creditor

Somani
 27/10/2017

ORDER

Ld. Counsel for financial creditor are present.

It appears from the record that petitioner has filed affidavit of service, which shows that notice through e-mail was served on the corporate debtor. But no one is present in Court from the corporate debtor's side.

List on 10/11/2017 for admission.

Jd

(Jinan K.R.)
Member (J)

Jd

(Vijai Pratap Singh)
Member (J)